

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
LOK SABHA
UNSTARRED QUESTION NO.469
TO BE ANSWERED ON 20-07-2016
NSDF**

†469. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether his Ministry has sent any letter to corporate houses to provide funds for National Sports Development Fund (NSDF) from their Corporate Social Responsibility (CSR) fund or through other sources;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) & (b) Ministry of Youth Affairs and Sports has been regularly interacting with the corporate entities both in public sector and private sector for making contributions to the National Sports Development Fund (NSDF). They are also encouraged to contribute to the NSDF under CSR (Corporate Social Responsibility).

Further, the apex industry bodies namely, Federation of Indian Chamber of Commerce and Industries (FICCI), Confederation of Indian Industries (CII) and Associated Chamber of Commerce (ASSOCHAM) are represented in the council of NSDF.

Meetings of Parliamentary Standing Committee on Human Resource Development on Promotion of Sports have been held at Mumbai, Bangaluru, Delhi, Koltaka and other places. Chairmen and Managing Directors (CMDs) from various Public Sector Undertakings (PSUs) attended the meetings and they were impressed upon to contribute to NSDF.

The Ministry has written letters to Chairmen and Managing Directors (CMDs) of Public Sector Banks (PSBs) such as State Bank of Mysore, Canara Bank, Vijya Bank, Syndicate Bank, State Bank of India, Bank of India Dena Bank, Allahabad Bank etc. and Public Sector Undertakings (PSUs) such as Indian Oil Corporation, Oil & Natrual Gas commission, Air India, Coal India Ltd, Bharat Electronics Ltd, Hindustan Aeronautics Ltd etc., for making contribution to NSDF.

(c): Question does not arise.
